

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

I.A. No. 69 /2026
IN
APPEAL NO. 14 /2026

IN THE MATTER OF:

SHAHANAVAJ KHAN

...APPELLANT

VERSUS

SEIAA BIHAR & ORS

...RESPONDENTS

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Kolkata

21.04.2026

FILED BY: -

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA**

I.A. No. _____/2026

IN

APPEAL NO. _____/2026

IN THE MATTER OF:

SHAHANAVAJ KHAN

...APPELLANT

VERSUS

SEIAA BIHAR & ORS

...RESPONDENTS

**APPLICATION SEEKING EXEMPTION FROM FILING TRUE
TRANSLATED COPY AND LEGIBLE COPY OF THE ANNEXURES**

MOST RESPECTFULLY SHOWETH:

1. That the Applicant/Appellant has filed the accompanying Appeal under Section 16(h) of the National Green Tribunal Act, 2010 challenging the Environmental Clearance dated 12.03.2026 granted by Respondent No.1/SEIAA Bihar in favour of Respondent No.5 for the project described as "Kishanganj Unit-03 Sand Ghat", District Kishanganj, Bihar.
2. That the accompanying Appeal raises substantial questions relating to legality of grant of a single/composite Environmental Clearance for four geographically distinct sand mining ghats, non-compliance of the EIA Notification, 2006 as amended by MoEF&CC Notification dated 15.01.2016, Sustainable Sand Mining Management Guidelines, 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020.

3. That the Appellant/Applicant in the present IA is relying on certain documents which are part of the Government records. However same are in Hindi Language and to a limited extent dim in reading.
4. That due to paucity of time the Applicant herein is unable to translate those documents in English language.
5. That these documents are necessary for establishing the case of Applicant.
6. That the Applicant submits that the inability to file the true translated copy is because of the aforesaid reasons.
7. That the Applicant submit that Applicant is not going to be benefitted in any manner by not filing the True Translated copy and legible copy of the documents which is in Hindi Language.
8. That the Applicant undertakes that as and when the Hon'ble Tribunal direct for the production of true translated copy of the documents, then same would be produced.

PRAYER

In light of the aforesaid submission it is humbly prayed from the Hon'ble Tribunal that:

- a) the present Application for exemption from filing the True Translated copy and Legible copy of the annexures be allowed in the interest of justice.
- b) To Pass any other directions as deem fit by the Hon'ble Tribunal.

**AND FOR THIS ACT OF KINDNESS, THE
APPLICANT/APPELLANT AS IN DUTY BOUND SHALL EVER
PRAY.**

Kolkata

Date: 21.04.2026

शहानवाज खान

Appellant/Applicant
SHAHANAVAJ KHAN

FILED BY:

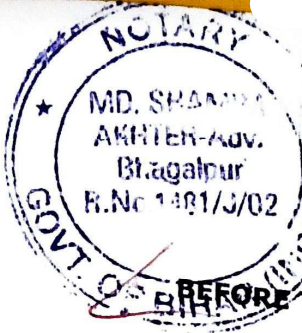
Rkhurana

Hasiljain

Ishansharma

RAHUL KHURANA, HASIL JAIN, ISHAN SHARMA

Advocates for the Appellant/Applicant



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH KOLKATA

IA No. _____ 2026

IN

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SHAHANAVAJ KHAN

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AFFIDAVIT

I, Shahanavaj Khan S/o Noor Khan aged about 52 years R/o Kharadi Tola, Post Mirjanhaat Thana- Babarganj, Kutubganj, Bhagalpur, Bihar- 812005 do hereby solemnly affirm and declare as under:

1. That I am the Applicant in the accompanying Interlocutory Application filed along with Appeal and well being and acquainted with facts and circumstances of the case and thus competent to swear this affidavit.
2. That the IA has been drafted by my counsel under my instructions and contents thereof have been read over and explained to me in my vernacular which are true and correct to my knowledge, the contents thereof may kindly be read as part and parcel to this affidavit also and not repeated herein.
3. The contents as stated above are true and correct to my knowledge and belief.



Shahanavaj Khan

DEPONENT

Verification

It is verified at _____ on _____ that the contents of the present application are true and correct and nothing has been concealed therefrom.

*Identified by
K. Kamar Adul
21/04/2026*

Shahanavaj Khan

DEPONENT

Dependent.....
Who is identified by.....
I solemnly affirm and declare
before me

*Md. Shamim Akhter
Notary, Bhagalpur
21/4/26*